

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1149
ANSWERED ON:13.07.2009
WELFARE OF GOLD AND DIAMOND MINES WORKERS
Reddy Shri K. Jayasurya Prakash

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to take steps for the welfare of workers engaged in gold and diamond mines in the country; and
(b) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) & (b): There is no proposal to formulate social security/welfare schemes specifically for the workers engaged in gold and diamond mines. However, recognising the need for social security for unorganised workers, including, those who are engaged in gold and diamond mines, the Government has enacted the Unorganised Workers' Social Security Act, 2008. The Act provides for constitution of National Social Security Board at the central level and State Social Security Boards at the State level which shall recommend formulation of social security schemes for unorganised workers.

For providing smart card based cashless health insurance cover of Rs. 30,000/- per annum to BPL families in the unorganised sector, the 'Rashtriya Swasthya Bima Yojana' was launched on 1st October,2007.The scheme became operational from 01.04.2008.

To provide death and disability cover to rural landless households between the age group of 18 to 59 years,the Government launched the "Aam Admi Bima Yojana".